

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:1644
ANSWERED ON:04.12.2012
FDI IN MULTI BRAND RETAIL
Pandey Saroj;Venugopal Shri P.

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has constituted an inter-ministerial panel for interacting with States and traders on issues that may arise after implementation of FDI in multi-brand retail;
- (b) if so, the details thereof indicating the proposed composition and terms of reference of the said committee;
- (c) whether the Government has assessed the impact of FDI in retail on the livelihood of those engaged in unorganised retail; and
- (d) if so, the details and the outcome thereof along with the steps taken to protect their interest/livelihood?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS)

(a)&(b): No Madam.

(c) & (d): Government had instituted a study on the subject of 'Impact of Organized Retailing on the Unorganized Sector' through the Indian Council for Research on International Economic Relations (ICRIER). The report was submitted to Government in 2008. The main findings of the ICRIER study are enclosed as per Annexure.

The Government is fully aware of the concerns of all stakeholders on the impact of organized retail on small retailers and vendors and fully recognises the need for ensuring that the small retailers are not adversely affected by the growing organized retail.